

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

IA 125984/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 21584-21585/2019

MADHURANDRA MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 125984/2019 - EXEMPTION FROM FILING O.T.)

Date : 25-10-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. D. K. Devesh, AOR
Mr. Shailja Nanda, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Mr. Shailja Nanda ,Ld. Counsel present on behalf of
the Petitioner.

None present on behalf of the Respondent.

Service is complete upon respondent Nos. 1 to 4, but no
one has entered appearance on their behalf.

Notice could not be served to Respondent No. 5 as postal
remarks shows "undelivered". Hence, Ld. counsel for the
petitioner shall file the fresh particulars of the above
respondent and he shall also take fresh steps for the service
of notice to him within a period of four weeks. Dasti, in
addition is permitted.

List again on 13.01.2020.

SURINDER S. RATHI
Registrar